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WP-13000-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 21st OF JULY, 2025

WRIT PETITION No. 13000 of 2025

PRADDUMAN SHUKLA

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Dileep Kumar Pandey - Advocate for petitioner.

Shri B.D.Singh - Deputy Advocate General for respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition, reserving the rights of the petitioner to pursue his other remedies available in law.

Petition is accordingly dismissed as withdrawn.

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

VPA